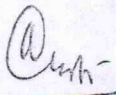


Period of deputation (ISTC) including period of deputation in another Ex-cadre post held immediately preceding this appointment in the same or some other organization/ Department of the Central Govt. shall ordinarily not exceed four years. The maximum age limit for appointment by deputation (ISTC) shall not exceed 56 years as on the closing date of the receipt of applications.

It is, therefore, requested that the names of suitable and willing officers fulfilling the above conditions, along with their application, bio-data, ACRs for the preceding 05 years, Integrity certificate, Vigilance clearance and cadre clearance etc. may please be forwarded to the O/o Deputy Director (D), Room No-211, Varunalaya Phase-II, Jhandewalan, New Delhi-110005 within 45 days of publication of this vacancy in Employment News & other Newspapers.

The proforma for application can be downloaded from the website www.delhijalboard.nic.in. Since Delhi Jal Board follows the Rules/ Regulations/ Instructions of the Govt. of India, the laid down terms and conditions of deputation of the Govt. of India shall be applicable mutatis mutandis to the officer on deputation basis in Delhi Jal Board.

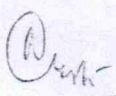

(Amit Kumar Singh) 28/12/23
Deputy Director (D)

1. All Secretaries of Govt. of India.
2. All Chief Secretaries, States/Administrators of Union Territories.
3. The Controller General of Defence Accounts, West Block-V, R.K. Puram, New Delhi.
4. The Assistant Comptroller and Auditor General, Office of Comptroller and Auditor General of India, 10, Bahadurshah Zafar Marg, New Delhi.
5. The Controller General of Accounts, Ministry of Finance, 7th floor, Lok Nayak Bhawan, Khan Market, New Delhi.
6. The Controller General of Accounts, Posts & Telegraphs Department, Patel Chowk, New Delhi.
7. The Special Secretary (Services), GNCTD, I.P. Estate, New Delhi-110002.
8. The CEO, Delhi Cantonment Board, Delhi Cantt.-110010.
9. Director (Local Bodies), 9th Level, A-Wing, Delhi Secretariat, I.P. Estate, New Delhi.
10. The Chairman, CBDT, Ministry of Finance, North Block, New Delhi.
11. The Chairman, DDA, VikasSada, INA, New Delhi.
12. The Registrar, Delhi High Court.
13. The District Judges, Tis Hazari Courts.
14. The Director General (Works), CPWD, Nirman Bhawan, New Delhi-110011.
15. Director (Personnel), East Delhi Municipal Corporation, Director (Personnel), South Delhi Municipal Corporation, Director (Personnel), North Delhi Municipal Corporation, Director (Personnel) New Delhi Municipal Council.
16. Dy. Director (PR) with the direction to advertise the vacancy in the Employment news paper in the format being sent separately.
17. EE (EDP) alongwith an application format with the direction to upload the copy of circular and application format on the DJB website immediately.

Copy to:-

1. CEO, DJB for information please.
2. Member (Admn.) for information please.
3. EE(EDP)-to upload the circular on DJB's website
4. PRO-for kind information.




Deputy Director (D) 28/12/23